

ITEM NO.303

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(Civil) No.682/2021

S.G. VOMBATKERE

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

WITH

W.P.(C) No. 552/2021 (X)

(FOR ADMISSION and IA No.62095/2021-APPROPRIATE ORDERS/DIRECTIONS
IA No. 62095/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 27-04-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Kapil Sibal, Sr. Adv.
Mr. P.B. Suresh, Adv.
Md. Nizam Pasha, Adv.
Ms. Aparajita Jamwal, Adv.
Mr. Prasanna S., AOR
Mr. Agnish Adity, Adv.
Mr. Yuvraj Singh Rathore, Adv.
Mr. Karthik Jaishankar, Adv.

Mr. Colin Gonsalves, Sr. Adv.
Mr. Siddharth, Adv.
Ms. T. Kishore, Adv.

Mr. Shyam Divan, Sr. Adv.
Mr. Prashant Kumar, Adv.
Mr. Amarjit Singh Bedi, AOR
Mr. Anubhav Kumar, Adv.
Miss. Riya Seth, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Ms. Aparna Bhat, AOR

Ms. Vrinda Grover, Adv.
Mr. S. Banerjee, Adv.

For Respondent(s)

Mr. Aakarsh Kamra, Adv.
Mr. K.K. Venugopal, AG
Mr. Tushar Mehta, SG
Mr. Rajat Nair, Adv.
Ms. Suhasini Sen, Adv.
Mr. Balaji Srinivasan, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Siddhant Kohli, Adv.
Mr. N. Venkataraman, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Mr. Tushar Mehta, learned Solicitor General of India appearing for the respondent prays for 2-3 days time to file a counter affidavit.
2. We direct learned Solicitor General to file the counter affidavit in the lead matter(s) by the end of this week.
3. Any reply thereto can be filed by the petitioners within 2 days thereafter.
4. List the matters on 5-5-2022, for final disposal at 10.30 a.m.
5. It is agreed that Mr. Kapil Sibal, learned Senior counsel would lead the matters from the petitioner's side, and the other Senior counsel/learned counsel will assist him in making the submissions.
6. It is made clear that no further adjournment would be granted in the matters.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)